

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
UNSTARRED QUESTION NO. 1552
ANSWERED ON 29.07.2022

DROP BOX FOR EMERGENCY QUOTA REQUISITION LETTERS

1552# SMT. SEEMA DWIVEDI:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government would consider making arrangements for placing a permanent box in the “Rail Bhavan” premises under the surveillance of security personnel, in which the emergency quota requisition letters by Members of Parliament can be easily dropped any time;
- (b) whether Government is considering launching an authorised NIC e-mail id to which the Members of Parliament can send the emergency quota requisitions from their authorised NIC e-mail id; and
- (c) if so, by when this arrangement will be brought into force by Government?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS &
INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) : A box is placed outside Rail Bhawan to facilitate any person including general public to put request for release of berths out of Emergency Quota during office hours. In addition, this box is also placed on Saturdays, Sundays and other holidays upto 1400 hrs. Further, during Parliament Session, to facilitate Members of Parliament attending the House, the staff attached with the office of Minister for Railways sitting in Parliament House receives the requests of Hon’ble Members of Parliament and sends it to Rail Bhawan for further necessary action. As it will not be feasible to clear this box after office hours, no useful purpose will be served by placing this box permanently. As such, existing arrangements are considered adequate.

(b) & (c) : With a view to avoid misuse of facility of release of accommodation out of Emergency Quota by unscrupulous elements, the emergency quota is released based on written requests received from officers authorized on this behalf. At present, there is no proposal under consideration to accept such requests through e-mail.
